

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:5531
ANSWERED ON:10.05.2012
PACKAGE TO BUNDELKHAND
Singh Shri Bhupendra

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether drinking water schemes worth about rupees 100 crore have been proposed for six districts in Bundelkhand region in Madhya Pradesh under Special Package;
- (b) if so, whether the Planning Commission/National Rainfed Area Authority of India has sanctioned rupees 100 crore for the said schemes;
- (c) if so, the amount of funds released by the Government so far; and
- (d) if so, the details thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): The Cabinet has approved on 19th May, 2011 Additional Central Assistance (ACA) of Rs 200 crore (Rs.100 crore each) for Rural Drinking Water Supply component under the Bundelkhand Special Package, for the State Governments of Uttar Pradesh and Madhya Pradesh to provide drinking water in Bundelkhand Region of the two States. This ACA will be in addition to the ACA of Rs.3450 crore approved under the special package by the Union Cabinet on 19th Nov., 2009 to implement drought mitigation strategies in Bundelkhand region.
- (b) to (d): Government of Madhya Pradesh has submitted a proposal amounting to Rs.100 crore for providing Rural Drinking Water Supply in six districts of Bundelkhand Region of M.P. The Planning Commission has sanctioned and released an amount of Rs.60 crore as first installment on 27.06.2011. Subsequently an amount of Rs.40 crore as second and final installment has been released to Govt. of Madhya Pradesh on 05.03.2012.